

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, MOGA.

Public Notice

Applications on prescribed per-forma giving complete bio-data and accompanied by attested copies of testimonials i.e. proof of qualification, date of Birth, reserved category, two passport size photographs out of which one should be pasted on the right upper side of the application, are invited up to 20.09.2016 at 5.00 p:m for the post of Process Servers and Peons (Class-IV), as per details given below.

Sr. No	Post	No. of Posts	Pay	Minimum Qualification	Age as on 01.01.2016.
1	Process Server	Total: 03 Gen: 02 ESM:01	Fixed monthly emoluments in the pay scale of Rs 4900-10680+1650 G.P. as per Punjab Govt. letter No. 7/204/2012-4FP1/66 dated 15.01.2015. As amended from time to time	Should be a matriculate with having knowledge of Punjabi language.	18 to 37 years as on 01.01.2016 with the relaxation in age to the reserved categories as per rules/instructions of the Punjab Government.
2	Peon (Class-VI)	Total : 03 Gen : 01 SC : 02	Fixed monthly emoluments in the pay scale of Rs 4900-10680+1300 G.P. as per Punjab Govt. letter No. 7/204/2012-4FP1/66 dated 15.01.2015. As amended from time to time.	Should have knowledge of Punjabi language upto middle standard.	18 to 37 years as on 01.01.2016 with the relaxation in age to the reserved categories as per rules/instructions of the Punjab Government.

Note:-

1. The candidates applying for the post of Process Sever, are directed to appear in this office for interview tentatively on 28.09.2016 to 30.09.2016 at 11:00 a:m onwards, as per their names.

Candidates with name starting from alphabets	Date of Interview	Time
A to J	28.09.2016	11:00 a:m onwards
K to R	29.09.2016	11:00 a:m onwards
S to Z and candidates from employment exchange	30.09.2016	11:00 a:m onwards

2. The candidates applying for the post of Peons, are directed to appear in this office for interview tentatively on 03.10.2016 to 05.10.2016 at 11:00 a:m onwards, as per their names.

Candidates with name starting from alphabets	Date of Interview	Time
A to J	03.10.2016	11:00 a:m onwards
K to R	04.10.2016	11:00 a:m onwards
S to Z and candidates from employment exchange	05.10.2016	11:00 a:m onwards

3. Applications for the post of Process Sever and Peon (Class-IV) should reach the office of undersigned by 5.00 p:m on 20.09.2016. Applications without copies of relevant testimonials and that received after 5.00 p:m on 20.09.2016 shall not be entertained.
4. Incomplete applications will be rejected summarily without any notice.
5. All the candidates must bring the original testimonials with them, at the time of interview. No TA/DA will be paid to the candidates appearing for interview and no separate information regarding interview will be given.
6. The candidates applying for the post of Process Sever and Peon (Class-IV) shall be appointed on the basis of merit whose names shall be displayed on the notice board of the office of District and Sessions Judge, Moga.
7. In case of any administrative reason arising later on, interviews can be cancelled/postponed without prior notice.
8. Number of above said posts can be increased or decreased on both sides.
9. If no suitable candidate is available from the reserved category posts, the reserved posts will be filled up from amongst general category.
10. Merely satisfying the eligibility criteria do not entitle any candidate to be selected. This office reserve the right to alter/modify or change any of the terms and conditions including selection criteria etc. spelt out in advertisement at any time.
11. If any candidate wants to apply for the posts of Peon and Process Server both, he/she should fill applications separately.

District & Sessions Judge,
Moga.

Dated 8-9-16

Ends. No. 2270 /EB

Copy forwarded to:-

1. All the District and Sessions Judges in the State of Punjab with request to obtain and send the applications along with service record of retrenched/surplus Process Sever and Peon (Class-VI) if any, who are willing to opt the appointment under the aforesaid conditions, to this office on before on or before the date fixed.

2. The District Employment Generation and training Officer, Moga for sending the list of eligible candidates to this office on or before 20.09.2016.
3. System Officer of this office to upload the Public Notice on the website of Moga Sessions Division.
4. All the Judicial Officers posted in this Sessions Division to get the notice displayed on the notice board of their respective courts.
5. Daftari of this office to with the direction to display this notice on the Notice Board of this office.
6. The manager, "Chardikala Newspaper", Patiala, for publishing this notice in the newspaper and send the bill along with copy of advertisement to this office for payment.

District & Sessions Judge,

Moga. 8/9/16

ATTESTED

Superintendent

District & Sessions Judge,

Moga. 9/9/16

Proforma

OFFICE OF THE DISTRICT & SESSIONS JUDGE, MOGA.

Application for the post of _____

1. Name _____

2. Father/Husband Name _____

3. Date of Birth _____

4. Qualification _____

5. Category _____

6. Nationality _____

7. Permanent Address _____

8. Correspondence Address _____

9. Contact No. _____

Full Signature of the Applicant.